

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal(AT) (Insolvency) No. 947 of 2019

IN THE MATTER OF:

Mr. Manoj Kunwar **...Appellant**

Vs

Oriental Bank of Commerce & Ors. **....Respondents**

Present:

For Appellant: Ms. Aastha, Advocate.

**For Respondents: Mr. H.P. Bhardwaj and Mr. Nishant Bhardwaj,
Advocates for Respondent No. 1**

**Mr. Parth Tandon and Ms. Ichchha Kalesh
Srinivasan, Advocates**

ORDER

24.01.2020 List the Appeal 'For Admission (After Notice)' on **6th February,**
2020.

[Justice A.I.S. Cheema]
Member (Judicial)

(Kanthi Narahari)
Member(Technical)

Akc/Md